COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLA/532/2026	FATHER OF VICTIM GIRL Vs BADUGU VERAIAH	THANDAVA YOGESH	RAMAKRISHNA AKURATHI PUBLIC PROSECUTOR	PRAKASAM
2	CRLA/631/2026 (SC/100/2018) IA 1/2026 Condone Delay Petition	C VEMA REDDY Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	PUBLIC PROSECUTOR	CHITTOOR
3	MACMA/784/2023 (MVOP/606/2014) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep IA 3/2023 Suspension Petition IA 1/2024 Vacate Stay Petition	SHRIRAM GENERAL INSURANCE CO.LTD Vs PALTHYA AMBICA	V HEMANTH KUMAR	M KARIBASAIAH R1 APP BY M KARIBASAIAH(5552) R2 MINOR REP BY R1 VIDE CT R3 UNSERVED & RETURNED("ADDRESSE DECEASED" AS PER POSTAL ENDORSEMENT) R4 & R5 NOT NECESSARY PARTIES VIDE CT. L.C.record received.	ANANTAPUR
4	MACMA/564/2024 (MVOP/160/2017) IA 2/2024 Suspension Petition	THE NEW INDIA ASSURANCE CO. LTD. Vs INTA ANUSHA	B PARAMESEWARA RAO	R1 - Unserved & Returned "Addressee left without instructions" R2 - Minor Rep by R1 Vide C.T. R3 & R4 - Served R5 & R6 - Exparte before Tribunal vide C.O. Dt 25/10 Memo Proof of Service Not Yet Filed	SPS NELLORE
5	MACMA/503/2026 (MVOP/1018/2022)	VAJRALA JHANSI ALIAS JHANSI LAKSHMI Vs SHAIK MUNEER PASHA	BHOOMA MAHARSHI REDDY	A.SAI ROHIT	GUNTUR
6	MACMA/535/2026 (MVOP/529/2016) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	APSRTC Vs POLAMARASETTY (KARRI) KUSUMA @ RUSHMA	K SRINIVASA PRASAD SC For APSRTC		VISAKHAPATNAM
7	MACMA/575/2026 (MVOP/68/2022) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	NATIONAL INSURANCE COMPANY LIMITED Vs BOBBA ANJALI DEVI	A.SAI ROHIT	VADLAPATLA SAI MALLIK	KRISHNA
8	MACMA/768/2026 (MVOP/186/2022) IA 2/2026 Condone Delay Petition	SRI RAM NATRAJ (DIED) Vs P. CHAND BASHA	CKR ASSOCIATES	R1 UNSERVED,	ANANTAPUR
INTERLOCUTORY					
9	CRLA/659/2024 IA 1/2026 Bail (u/s 389(1))	SAMBANGI VENKAT Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR	VISAKHAPATNAM
10	MACMA/167/2026 IA 2/2026 Stay Petition	RELIANCE GENERAL INSURANCE COMPANY LIMITED	GUDI SRINIVASU	D KODANDARAMI REDDY R1 TO R4 - APP BY M/S. D KODANDARAMI REDDY	YSR KADAPA

		Vs APPIREDDYFD PRIYANKA		R5, R6 - NOTICE SENT NOT YET RETURNED	
11	MACMA/184/2026 (MVOP/200/2023) IA 2/2026 Stay Petition IA 3/2026 Petition to Declare Major	RELIANCE GENERAL INSURANCE COMPANY LTD. Vs ISINIGIRI JANAKI	HARINATH REDDY SOMA	SAMAYAMANTHULA SRIKANTH	WEST GODAVARI
12	MACMA/519/2026 (MVOP/5/2020) IA 1/2026 Stay Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs NARAMSETTI ALIAS BYREDDI JANSHI	S PRANATHI	R1, R4, R5 - NOTICE SENT NOT YET RETURNED R2, R3 - MINORS REP. BY R1 R6, R7 - EXPARTE BEFORE THE TRIBUNAL VIDE C.O.DT 12.08.2026 R8 - NOT NECESSARY PARTY VIDE C.T.	VIZIANAGARAM
13	MACMA/541/2026 (MVOP/435/2022) IA 2/2026 Stay Petition	APSRTC Vs VELPURI SATYANARAYANA	K SRINIVASA PRASAD SC For APSRTC	SAMAYAMANTHULA SRIKANTH R2 UNSERVED,	WEST GODAVARI
14	MACMA/554/2026 (MVOP/339/2022) IA 2/2026 Stay Petition	THE ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs JALLI LINGA RAO	K SRINIVASA PRASAD SC For APSRTC	SAMAYAMANTHULA SRIKANTH R2 UNSERVED,	WEST GODAVARI

FOR HEARING

15	CRLA/17/2021	SHAIK GAJULA AMEER BASHA ALIAS GAJULA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KURNOOL
16	CRLA/28/2021 (SC/52/2012)	PITTA RAJASEKHAR GOUD @ SEKHAR Vs THE STATE OF ANDHRAPRADESH	SUREPALLI MADHAVA RAO	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KURNOOL

17.1,17.2,17.3,17.4 along with 17

17	CRLA/29/2021 (SC/35/2016)	NARAPUREDDI RAMANA Vs STATE OF AP	V SAI KUMAR	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	VISAKHAPATNAM
17.1	CRLA/41/2021 (SC/35/2016)	NARAPUREDDI NARASINGARAO @ APPAJI Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
17.2	CRLA/63/2021 (SC/35/2016)	KOLLATI BABJI Vs THE STATE OF ANDHRA PRADESH	RAM BABU DEVAVARAPU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
17.3	CRLA/107/2021 (SC/35/2016)	NARAPUREDDI SURYA KRISHNA @ KRISHNA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
17.4	CRLA/174/2021 (SC/35/2016)	NARAPUREDDY SATISH Vs THE STATE OF ANDHRA PRADESH	RAM BABU DEVAVARAPU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
18	CRLA/30/2021 (SC/88/2019)	JALUMURI SRINU Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KRISHNA
19	CRLA/48/2021 (SC/194/2018)	KANNAN RAMAKRISHNA Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	CHITTOOR

20	CRLA/75/2021	GOLLAPALLI NAGA MALLESWARA RAO@ RAJU @ MALLI @ N.M.RAO Vs THE STATE OF ANDHRA PRADESH	withdrawn of legal aid SANTHOSH KUMAR GANJA	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	VISAKHAPATNAM
21	CRLA/106/2021	SK.MAHABOOB BASHA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KURNOOL
22	CRLA/302/2021 (SC/13/2021)	BUDABUKKALA @ BUTLA DEVUDU @ SAMULU Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	SPS NELLORE
23	CRLA/139/2022 (SC/393/2019)	KATARI PENCHALAIAH Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY .	YSR KADAPA
24	CRLA/144/2022	BOMMANA SUBBANNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	YSR KADAPA
25	CRLA/160/2022	SHAIK ALLI Vs THE STATE OF ANDHRA PRADESH	S MURALI MOHAN LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	SPS NELLORE
26	CRLA/196/2022	SHAIK ABDUL RAJAK Vs THE STATE OF ANDHRA PRADESH	V SANTHISREE LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	YSR KADAPA
27	CRLA/420/2022 (SC/317/2018) IA 2/2025 Bail (u/s 389(1))	ORUGANTI NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
28	CRLA/421/2022 (SC/317/2018)	ORUGANTI MANIKYAM @ MADHU Vs THE STATE OF ANDHRA PRADESH	CHALLA AJAY KUMAR	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
29	CRLA/511/2022 (SC/93/2015) IA 1/2023 Bail (u/s 389(1))	SADIPIRALLA NARASIMHA REDDY @ RAJA SEKHAR Vs THE STATE OF ANDHRA PRADESH	VENKATA SUBBAIAH POGULA	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	YSR KADAPA
30	CRLA/243/2023 (SC/14/2022)	KALUMU DULAIAH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
31	CRLA/319/2023 (SC/31/2022)	BATHULA RAMESH BABU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	PRAKASAM
32	CRLA/440/2023 (SC/31/2017) IA 1/2026 Bail (u/s 389(1))	ONTERU SRINU Vs THE STATE OF ANDHRA PRADESH	S DILIP JAYA RAM	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	PRAKASAM
33	CRLA/531/2023 (SC/204/2021)	MARLAPUDI MOHAN Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	EAST GODAVARI
34	CRLA/349/2025 IA 1/2026 Bail (u/s 389(1))	NALAM SIVA KUMAR Vs THE STATE OF ANDHRA PRADESH	UDAY KUMAR VAMPUGADAVALA	PUBLIC PROSECUTOR PAPER BOOK READY	VIZIANAGARAM

FINAL HEARING

35	CRLA/81/2022 (SC/285/2021) IA 1/2022 Bail (u/s 389(1))	MANDULASITHARAMARAJU @ RAJU Vs THE STATE OF ANDHRA PRADESH	SULTANA SHAIK	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	GUNTUR
36	CRLA/134/2022 (SC/36/2018)	RAMACHANDRAPU NAGENDRA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	YSR KADAPA
37	CRLA/224/2022	SHAIK BASHEERUN Vs THE STATE OF ANDHRA PRADESH	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	PRAKASAM
38	CRLA/225/2022	MANDA SRINU Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	EAST GODAVARI
39	CRLA/337/2022 (SC/60/2017)	KAKUTURU UMADEVI Vs THE STATE OF ANDHRA PRADESH	ROSEDAR SRA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	SPS NELLORE
40	CRLA/405/2022 (SC/280/2019)	SANUMURU SWAROOP @ GUDI SWAROOP Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	SPS NELLORE
41	CRLA/616/2022	BOPPUDI LAKSHMI VENKATA RAO @ VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	PRAKASAM
42	CRLA/624/2022 (SC/30/2018)	AREM CHENNAIAH Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	PRAKASAM
43	CRLA/625/2022 (SC/135/2020)	PULI KISHORE Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	PRAKASAM
44	CRLA/229/2023 (SC/289/2022)	GUBBALA VENKATA SURYANARAYANA Vs STATE OF ANDHRA PRADESH	CHINTAPALLI SRINIVAS	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	EAST GODAVARI
45	CRLA/308/2023 (SC/301/2017)	SYED MASTHANBI Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	PRAKASAM
46	CRLA/490/2023 (SC/78/2022)	MORAM NAGA DURGARAO @ CHANTI Vs THE STATE OF ANDHRA PRADESH	KOLLU RAJASEKHAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	KRISHNA
47	CRLA/511/2023 (SC/101/2022)	TUMPALA ADINARAYANA Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU POSANI LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	WEST GODAVARI
48	CRLA/530/2023 (SC/198/2018)	DORASALA KONDA REDDY Vs THE STATE INSPECTOR	M CHALAPATI RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR

		OF POLICE			
49	CRLA/560/2023 (SC/363/2018)	K. JYOTHI Vs THE STATE OF ANDHRA PRADESH	RAMA KRISHNA BORRA LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	YSR KADAPA
50	CRLA/565/2023 (SC/139/2017)	MARKAPUDI RAMBABU Vs THE STATE OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	KRISHNA
51	CRLA/234/2024	PUJARI GOPI Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	SPS NELLORE
52	MACMA/207/2021 (MVOP/477/2018)	UNITED INDIA INSURANCE CO LTD Vs CHINTHAKAYALA SUNITHA	V VEERABHADRA CHARY	C PRAKASH REDDY RETURNED AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE IN THIS DOOR NUMBER" R3, R4, R8, R9 - NOTICE SENT NOT YET RETURNED R11 - APP BY M/S. C PRAKASH REDDY	YSR KADAPA
53	MACMA/423/2021 (MVOP/97/2017)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs G SUVARNA KUMARI	K MADHUSUDHAN REDDY	MAHESWARI ARIKA R4 R5 R6 UNSERVED,R1-APP. BY M/S MAHESWARI ARIKA R2 & R3-MINORS R4-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "PERSON DECEASED") R5-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "REFUSED")	PRAKASAM
54	MACMA/76/2023 (MVOP/294/2019)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Vs ALLENA JAYALAKSHMI	GUDI SRINIVASU	RELLI SURYANARAYANA R6 UNSERVED,R4, R5 & R7-NOTICE SERVED. R3 & R6-UNSERVED RETURNED. (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS WANT OF DOOR NUMBER") R6-UNSERVED RETURNED. (AS PER POSTAL ENDORSEMENT "LEFT WITHOUT INSTRUCTIONS") R1 & R2-	VIZIANAGARAM
55	MACMA/95/2023 (MVOP/4/2015) IA 2/2023 Stay Petition	NATIONAL INSURANCE COMPANY LIMITED Vs MANTENA ANURADHA DEEPTHI	MANIMMA MEDIDA	A VEERASWAMY R4 R6 R12 UNSERVED,	WEST GODAVARI
56	MACMA/275/2023 (MVOP/291/2018)	BONGU DURGAMMA Vs JANAPAL BALURAM	ARAVALA RAMA RAO	A K KISHORE REDDY GUDI SRINIVASU R3 R4 R6 R7 UNSERVED,	SRIKAKULAM
57	MACMA/396/2023 (MVOP/116/2016)	SHRIRAM GENERAL INSRUANCE COMAPANY LIMITED Vs THANDRA MARUTHI KUMARI	A JAYANTHI	Y BHAGYALAKSHMI REDDY K SRINIVAS R1 -APP. BY M/s. Y BHAGYALAKSHMI REDDY R4 & R5-APP. BY M/S K SRINIVAS R2 & R3-MINORS APP BY R1 VIDE C.T. R6-NOTICE SERVED R7-NECESSARY PARTY VIDE C.T.	ANANTAPUR
58	MACMA/745/2023 (MVOP/420/2019)	ARUKUTLA KUMARI Vs BONDOJU KANAKA CHARY	AJAY KUMAR KANAPARTHI	ARAVALA RAMA RAO MEMOs FILED VIDE USR NO.13953/2024 & 16630/2024	KRISHNA

59.1 along with 59

59	MACMA/8/2024 (MVOP/1178/2018)	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED Vs DARLA KUSALA KUMARI	SRINIVASA RAO KAMARAJUGADDA	VENKATA DURGA RAO ANANTHA R1 TO R4 - APP BY M/S VENKATA DURGA RAO ANANTHA. R5 AND R6 - NOT NECESSARY PARTIES VIDE C.T.	GUNTUR
59.1	MACMA/16/2024 (MVOP/1178/2018)	DARLA KUSALA KUMARI Vs SARAFAT ANSARI	VENKATA DURGA RAO ANANTHA	SRINIVASA RAO KAMARAJUGADDA	GUNTUR
60	MACMA/447/2024 (MVOP/285/2017) IA 1/2025 Dispense with Petition	NAGELLA @ NEELI VENKATA RADHA KUMARI Vs J.RAJA	SIVA PRASAD KATAKAMSETTY	A JAYANTHI R1-NOT NECESSARY PARTY VIDE C.T. R2-SERVED. R3-APP. BY M/S A JAYANTHI.	SPS NELLORE
61	MACMA/565/2024 (MVOP/32/2017) IA 2/2024 Stay Petition	RELIANCE GENERAL INSURANCE COMPANY LTD Vs KOVVURI SIREESHA	HARINATH REDDY SOMA	V HEMANTH KUMAR	EAST GODAVARI

62.1 along with 62

62	MACMA/628/2024 (MVOP/111/2018)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs SRIKAKOLAPU VEER KRISHNA KUMARI	A JAYANTHI	SIVA PRASAD KATAKAMSETTY	EAST GODAVARI
62.1	MACMA/32/2025 (MVOP/111/2018)	SRIKAKOLAPU VEERA KRISHNA KUMARI Vs LALLU PRASAD YADAV	SIVA PRASAD KATAKAMSETTY	A JAYANTHI	EAST GODAVARI

63.1 along with 63

63	MACMA/754/2024 (MVOP/149/2015)	THE ORIENTAL INSURANCE CO LTD Vs GOVINDU RAVINDRA BABU @ RAVINDRA @ RAMENDRA	V VEERABHADRA CHARY	SIVA PRASAD KATAKAMSETTY R1 - APP BY SIVA PRASAD KATAKAMSETTY(20714). R2, R3 - NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	SPS NELLORE
63.1	MACMA/836/2024 (MVOP/149/2015) IA 1/2024 Amendment Petition	GOVINDU RAVINDRA BABU Vs CHELLA SUBHARAMANYAM	SIVA PRASAD KATAKAMSETTY	V VEERABHADRA CHARY	SPS NELLORE

64.1 along with 64

64	MACMA/788/2024 (MVOP/1280/2015)	M/S. ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD. Vs KOTAMRAJU KAMESWARA RAO	D RAVI KIRAN	T V S PRABHAKARA RAO R1 - APP BY M/S. T V S PRABHAKARA RAO R2 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT "UNCLAIMED" R3 - SERVED	VISAKHAPATNAM
64.1	X OBJ/31/2026 (MVOP/1280/2015) IA 1/2026 Condone Delay in Rep IA 2/2026 Enhancement Petition	K KAMESWARA RAO Vs ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD	T V S PRABHAKARA RAO		VISAKHAPATNAM
65	MACMA/847/2024 (MVOP/102/2016)	M/S. ORIENTAL INSURANCE COMPANY LIMITED Vs BODDULURI DIGVIJA MOHAN	A JAYANTHI	MEKALA RAMA MURTHY VENKATESWARLU SANISETTY RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH PERSON IN THIS ADDRESS").	PRAKASAM

				R2 -	
66	MACMA/53/2025 (MVOP/287/2017)	YADAVALLI KALPALATHA Vs BASAMSETTI KONASEKHARARAO	MALLAVOLU NIKITHA	KESAVI KUMARI NEMALA R1 & R2-REMAINED EXPARTE VIDE C.O. DATED 24.03.2025. R3-APP. BY M/S N KESAVI KUMARI.	KRISHNA
67	MACMA/260/2025 (MVOP/45/2019)	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Vs ATHINI SIVA KUMARI	GUDI SRINIVASU	K KOUTILYA R1 TO R3-APP. BY M/s.K KOUTILYA R2 & R3-BEING MINORS REP. BY R1 R4-UNSERVED RETURNED ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) R5-UNSERVED RETURNED ("EXPIRED" AS PER POSTAL ENDORSEMENT) R6-UNSERVED RETURNED ("NO SUCH PERSON" AS PER POSTAL ENDORSEMENT)	CHITTOOR
68	MACMA/491/2025 (MVOP/129/2021)	NAGISETTI ANANTHA LAKSHMI Vs GAMPALA VIJAYASEKHAR	SIVA PRASAD KATAKAMSETTY	K.M.PAVAN KUMAR S V R SUBRAHMANYAM R1-NOTICE SENT NOT YET RETURNED. R2-SERVED. R3-APP. BY M/S S V R SUBRAHMANYAM. MEMO FILED VIDE USR NO.55387/2025.	EAST GODAVARI
69	MACMA/492/2025 IA 1/2025 Amendment Petition	VELLATURI MADHAVA Vs MR DEVIREDDY SRINIVAS	SIVA PRASAD KATAKAMSETTY	SRINIVASA RAO VUTLA R1 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT " PARTY REFUSED" R2 - APP BY M/S. SRINIVASA RAO VUTLA R3 -NOT NECESSARY PARTY VIDE C.T	GUNTUR
70	MACMA/684/2025 (MVOP/400/2018)	M/S RELIANCE GENERAL INSURANCE COMPANY LTD Vs NANDIPOGU VIJAYA LAKSHMI	GUDI SRINIVASU	J SIVA SANKARA RAO	KRISHNA
71	MACMA/794/2025	KONDURU MANOJ KUMAR REDDY Vs SANAPALLI KAVERI	D KODANDARAMI REDDY	N RAMA KRISHNA R1 R2 UNSERVED,	YSR KADAPA
72	MACMA/420/2026 (MVOP/447/2024)	SBI GENERAL INSURANCE COMPANY LTD Vs GOTTIPATI SUJATHA	HARINATH REDDY SOMA	SIVA PRASAD KATAKAMSETTY R4 UNSERVED,	SPS NELLORE
FOR HEARING					
73.1 along with 73					
73	MACMA/322/2021 (MVOP/152/2015)	M/S SRIRAM GENERAL INSURANCE COMPANY LIMITED Vs CHALLA PRIYA	GUDI SRINIVASU	P GANGA RAMI REDDY R1 TO R5-APP. BY M/S P GANGA RAMI REDDY. R6 & R7-NOTICE SERVED.	CHITTOOR
73.1	X OBJ/6/2021	.CHALLA PRIYA Vs M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED	P GANGA RAMI REDDY		CHITTOOR
74	MACMA/367/2021 (MVOP/1380/2014)	KATARI ASHOK BABU Vs MALLESWARAPU SUBRAHMANYAM	VIRUPAKSHA DATTATREYA GOUDA	V VEERABHADRA CHARY R1 R2 UNSERVED,	KURNOOL

75.1 along with 75

75	MACMA/397/2022 (MVOP/157/2014)	M/S.UNITED INDIA ISURANCE CO.LTD Vs VEERAPALLI PRADEEP KUMAR	A JAYANTHI	CH VENKAT RAMAN Proof of service memo filed vide USR No.79409/2022.	CHITTOOR
75.1	X OBJ/5/2024 (MVOP/157/2014) IA 1/2024 Condone Delay Petition	VEERAPALLI PRADEEP KUMAR Vs M/S UNITED INDIA INSURANCE CO LTD	CHAMARTHY LEELA SRINNIVASA VARMA	A JAYANTHI	CHITTOOR
76	MACMA/31/2024 (MVOP/303/2019)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs BHEEMSINGH MANEESHA @ B. MANEESHA SINGH	A JAYANTHI	SIVA PRASAD KATAKAMSETTY D BALAKRISHNAIAH	SPS NELLORE
77	MACMA/1074/2025 (MVOP/623/2023) IA 2/2025 Stay Petition IA 1/2026 Vacate Stay Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs THUPAKULA MALI @ MUCHELI MALLIKA	RAMA MOHAN RAO KOTHA	KOPPARTHI SUMATHI IA 1/25 R1 & R4 - App by M/s Kopparthi Sumathi R2 & R3 - Minors rep by R1 vide C.T. R5 - Unserved, returned (As per postal endorsement Insufficient Address) R6 - Notice Sent Not Yet Returned Memo Proof of Service filed through USR No. 140883/25 placed in Bundle	SPS NELLORE
78	MACMA/295/2026	CHENCHANI ARUN KUMAR Vs PANCHAVATI SUDHAKAR	SAI AKASH N	KESAVI KUMARI NEMALA R1 & R2-SERVED R3-APP. BY M/s.KESAVI KUMARI NEMALA MEMO PROOF OF SERVICE FILED VIDE USR NO.94501/2026 R1, R2 - NOTICE SENT NOT YET RETURNED R3-APP. BY M/s.KESAVI KUMARI NEMALA	CHITTOOR
79	MACMA/488/2026 (MVOP/45/2025) IA 1/2026 Stay Petition	NATIONAL INSURANCE COMAPNY LIMITED Vs CHENNUPATI SAI DEVI	RAMA MOHAN RAO KOTHA	PALLEM CHITTIBABU MEMO PROOF OF SERVICE FILED VIDE USR NO.91279/2026	KRISHNA

COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (SERVICE MATTERS)					
80	WP/31283/2013 IA 1/2013(WPMP 38862/2013) Direction Petition	SMT. JALA (DANDU) SAROJANAMMA Vs GOVERNMENT OF INDIA	G RONALD RAJU	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HOME T VENKAT RAJU GOUD SIVA SANKARA RAO BORRA	WEST GODAVARI
81	WP/7122/2014 IA 1/2014(WPMP 8816/2014) Direction Petition	G. VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	N ASWARTHA NARAYANA	VAKA KRANTHI SRI BHASKAR GORLA GP FOR SCHOOL EDUCATION N CHANDRA SEKHAR REDDY	ANANTAPUR
82.1 along with 82					
82	WP/15832/2014 IA 1/2014(WPMP 19608/2014) Stay Petition	THE GUNTUR P & T DEPARTMENT CO-OPERATIVE CREDIT SOCIETY Vs UNION OF INDIA REP. BY ITS SECRETARY	SRICHARAN TELAPROLU	M INDRANI K NARSI REDDY	GUNTUR
82.1	WP/32646/2018 IA 1/2018 Direction Petition	THE PRAKASAM DISTRICT TELECOM EMPLOYEES Vs UNION OF INDIA	SRICHARAN TELAPROLU	DEPUTY SOLICITOR GENERAL OF INDIA K NARSI REDDY	PRAKASAM
83	WP/24591/2014 IA 1/2014(WPMP 30803/2014) Suspension Petition	R.ANKAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	G V SHIVAJI	GP FOR COOPERATION (AP) V CH NAIDU M V S PRASAD	KRISHNA
84	WP/32982/2015	MADALA CHANDRASEKHARA RAO Vs THE STATE OF ANDHRA PRADESH	VAJJHALA SATYANARAYANA PRASAD	GP FOR COOPERATION (AP) K UDAYA SRI N SIVA REDDY	GUNTUR
85	WP/15211/2017 (WA/932/2017) IA 1/2017(WPMP 18789/2017) Suspension Petition IA 2/2017(WPMP 18790/2017) Dispense with Petition	ATHIKAMSETTI APPALA NARASA RAO Vs UNION OF INDIA	MODUGU VENU GOPAL	T NIRANJAN Deputy Solicitor General of India R2 R4 R6 UNSERVED,	EAST GODAVARI
86	WP/24547/2017 IA 1/2017(WPMP 30400/2017) Direction Petition	K. VENKATA SURYA NARAYANA SASTRY KRISHNA DIST & 8 OTHERS Vs PRL. SECRETARY HIGHER EDUCATION DEPT. AMARAVATHI & 5 OTHER	SURESH KUMAR POTTURI	GP FOR HIGHER EDUCATION (AP) V V PRABHAKARA RAO K RAMAKANTH REDDY CH NAGA MEHAR BABA R2 R3 R4 R5 R6 UNSERVED,	KRISHNA
87	WP/17476/2020 IA 1/2020 Stay Petition IA 2/2020 Amendment Petition	L. NEELAKANTESWARA RAO Vs THE SENIOR DIVISIONAL MANAGER	KAVITHA GOTTIPATI	BATHULA RAJKIRAN(SC FOREXCISE CUSTOMS) ELEVATED AS JUDGE (HCJ NOTE)	SRIKAKULAM
88	WP/12365/2023 IA 1/2023 Stay Petition	SUNEETHA POTHURAJU Vs THE STATE OF ANDHRA PRADESH	VARREY VENKATA NAGA VISHNU TEJA	ADDL ADVOCATE GENERAL P V RAMANA (HCJ NOTE)	PRAKASAM

INTERLOCUTORY (SERVICE MATTERS)

89	WP/25196/2011 IA 1/2011(WPMP 30995/2011) Direction Petition IA 1/2026 Leave Petition	G. SURAIAH VISAKHAPATNAM Vs GIRIJAN CO-OP CORPORATION LTD. VIZAG AND ANOTHER	A V S LAXMI	MALLIKHARJUNA RAO PULUGU (SC FOR GIRIJAN COOPERATIVE CORPORATION LTD)	VISAKHAPATNAM
90	WP/26315/2011 IA 1/2018 Vacate Stay Petition IA 1/2020 Vacate Stay Petition	DEPOT MANAGER APSRTC Vs LABOUR COURT GUNTUR & ANOTHER	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	GP FOR LABOUR DANDA RADHIKA (SC FOR APSRTC) VELPULA BHOJARAJU YADAV	PRAKASAM

91.1,91.2,91.3 along with 91

91	WP/23497/2013 IA 1/2013(WPMP 28864/2013) Direction Petition	N. RAMESH BABU S/O SRIRAMA MURTHY Vs THE GOVERNMENT OF ANDHRA PRADESH	GANGISETTY RAJESWARA RAO	GP FOR EDUCATION	EAST GODAVARI
91.1	WP/41307/2014 IA 1/2014(WPMP 51720/2014) Direction Petition IA 1/2021 Direction Petition IA 1/2026 Leave Petition	K.V.H. VIJAJ KUMAR Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	K S V SUBBA RAO BHARAT BABU.N	GP FOR HIGHER EDUCATION (AP)	EAST GODAVARI
91.2	WP/33950/2016 IA 1/2016(WPMP 41886/2016) Direction Petition IA 1/2021 Vacate Stay Petition	P. D. K. PRASAD Vs THE STATE OF ANDHRA PRADESH	BHARAT BABU.N K K RAO	GP FOR HIGHER EDUCATION (AP)	EAST GODAVARI
91.3	WP/34224/2016 IA 1/2016(WPMP 42215/2016) Direction Petition IA 1/2024 Leave Petition	Y.S. MALLIKHARJUNA RAO Vs THE STATE OF ANDHRA PRADESH	RAGHAVA YATHIRAJU	GP FOR SERVICES III BHARAT BABU.N	EAST GODAVARI
92	WP/27447/2013 IA 1/2013(WPMP 34017/2013) Suspension Petition	T. KRISHNA MURTHY Vs THE REGISTRAR	K SRINIVAS	KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY)	CHITTOOR
93	WP/27792/2013 IA 1/2013(WPMP 34485/2013) Stay Petition	MS. D.V.V.S. DEVI Vs THE GOVERNMENT OF ANDHRA PRADESH	M PANDURANGA RAO	GP FOR SCHOOL EDUCATION VAKA KRANTHI SRI	VISAKHAPATNAM
94	WP/27796/2013 IA 1/2013(WPMP 34489/2013) Stay Petition	MS. K. ALIVELAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	M PANDURANGA RAO	GP FOR SCHOOL EDUCATION	ANANTAPUR
95	WP/28703/2013 IA 1/2013(WVMP 3757/2013) Vacate Stay Petition	THE GUNTUR CO-OPERATIVE URBAN BANK LIMITED Vs THE APPELLATE AUTHORITY UNDER SECTION 48(3) OF A.P.SHOPS	N SIVA REDDY	GP FOR LABOUR M PITCHAIAH	GUNTUR
96	WP/29037/2013 IA 2/2013(WPMP 36068/2013) Direction Petition	SMT. V. SRI LATHA W/O. LATE ESWAR REDDY Vs THE PROJECT DIRECTOR	K SRINIVAS	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
97	WP/35643/2013 IA 1/2021 Additional Material Petition	ANDHRA RAYALASEEMA VYAVASAYA MARKET COMMITTEE Vs THE GOVERNMENT OF ANDHRA PRADESH	SUBBA RAO POSANI	GP FOR AGRICULTURE P V RAMANA	GUNTUR

98	WP/2456/2014 IA 1/2014(WPMP 2996/2014) Direction Petition IA 2/2014(WPMP 2997/2014) Direction Petition	D.C. PRATHIMA Vs THE DISTRICT COLLECTOR ANANTAPUR CUM	K VENKAT RAO	GP FOR WOMEN DEV CHILD WELFARE VASUDHA NAGARAJ	ANANTAPUR
99	WP/5231/2014 IA 1/2023 Leave Petition	JELLYBOINA SUBBA LAKSHMI W/O KANNEBOINA SURESH Vs THE GOVERNMENT OF A.P	K ARUNA	GP FOR WOMEN DEV CHILD WELFARE V MALLIK GP FOR WOMEN DEV CHILD WELFARE(AP)	PRAKASAM
100	WP/17345/2016 IA 1/2016(WPMP 21330/2016) Suspension Petition IA 2/2016(WPMP 21331/2016) Direction Petition IA 3/2016(WPMP 21869/2016) Additional Material Petition IA 4/2016(WPMP 26775/2016) Miscellaneous Petition	D.SUBBA RAO EG DIST Vs PRL SECY REVENUE DEPT HYDERABAD & 6 OTHERS	B P RAJU C VAMSI KRISHNA	GP FOR REVENUE (AP) GP FOR SERVICES I GP FOR FINANCE PLANNING	EAST GODAVARI
101	WP/38613/2016 IA 1/2016(WPMP 47563/2016) Direction Petition IA 1/2018 Fix an Early Date	SRI CHEKURI SATYANARAYANA RAJU Vs BANK OF INDIA	RAJESH MADDY	K LAKSHMINARAYANA	VISAKHAPATNAM
102	WP/46210/2016 IA 1/2017(WVMP 684/2017) Vacate Stay Petition IA 1/2019 Permission Petition IA 1/2022 Vacate Stay Petition	SRI NIDAMANURI EDUCATIONAL SOCIETY PRAKASAM DIST & 2 OTHER Vs PRL. SECRETARY HIGHER EDUCATION HYD & 2 OTHERS	JAVVAJI SARATH CHANDRA	. GP FOR HIGHER EDUCATION KOWTURU PAVAN KUMAR KAVITHA GOTTIPATI GP FOR HIGHER EDUCATION (AP)	PRAKASAM

103.1,103.2 along with 103

103	CC/582/2017 (WP/1307/2017)	V.RAJASHEKAR W G DIST & 18 OTHERS Vs P.K. SARANGI GUTNUR DIST & 6 OTHERS	PONNADA SREE VYAS	N ASWARTHA NARAYANA G V S KISHORE KUMAR GP FOR FORESTS	GUNTUR
103.1	WP/1307/2017 IA 1/2017(WVMP 1084/2017) Vacate Stay Petition IA 2/2017(WVMP 1296/2017) Vacate Stay Petition IA 3/2017(WVMP 1391/2017) Vacate Stay Petition IA 5/2017(WVMP 2022/2017) Vacate Stay Petition	V RAJASEKHAR AND 18 OTHERS Vs PRL.SECRETARY (FINANCE) AND 7 OTHERS	PONNADA SREE VYAS	GP FOR FORESTS (AP) GP FOR FINANCE PLANNING (HCJ NOTE)	GUNTUR
103.2	WP/18555/2019 IA 1/2019 Direction Petition IA 2/2019 Direction Petition	V RAJASHEKAR Vs THE STATE OF ANDHRA PRADESH	PONNADA SREE VYAS	GP FOR GENERAL ADMINISTRATION (AP) T VENU GOPAL KUNUKU DURGA PRASAD GP FOR HOME GP FOR FORESTS	WEST GODAVARI
104	WP/22084/2017 IA 1/2017(WPMP 27185/2017) Suspension Petition	K KRISHNA MURTHY Vs APSRTC	S V INDIRA	K NARSI REDDY (SC FOR APSRTC RAYALASEEMA) ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR

105.1,105.2 along with 105

105	WP/33209/2017 IA 1/2017(WPMP 41321/2017) Direction Petition IA 1/2018 Amendment Petition IA 2/2018 Direction Petition IA 1/2026 Leave Petition	M. RADHAKRISHNA MURTHY Vs KOILAKUNTLA CO-OPERATIVE TOWN BANK LIMITED	K L N SWAMY	V PADMANABHA RAO	KURNOOL
105.1	WP/16625/2012 IA 1/2012(WVMP 3181/2012) Vacate Stay Petition IA 1/2017(WPMP 52943/2017) OUT OF ORDER PETITION	KOILAKUNTLA CO-OPERATIVE TOWN BANK LTD. Vs THE CHAIRMAN-CUM-PRESIDING OFFICER	V PADMANABHA RAO	GP FOR LABOUR GP FOR COOPERATION K L N SWAMY	KURNOOL
105.2	WP/28053/2012 IA 1/2026 Leave Petition	M. RADHAKRISHNA MURTHY S/O. SHRI M. THIRUPAL SETTY Vs KOILAKUNTLA C O-OPERATIVE TOWN BANK LIMITED	K L N SWAMY	V PADMANABHA RAO GP FOR COOPERATION	KURNOOL
106	WP/39954/2017 IA 1/2017(WPMP 49546/2017) Direction Petition IA 1/2022 Implead Petition IA 2/2022 Direction Petition IA 4/2022 Dispense with Petition	M.VENKATAIAH S/O.M.PEDAVENKATAIAH Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	SRINIVAS BOBBILI	GP FOR ENDOWMENTS (AP) V.DYUMANI (SC for TTD)	CHITTOOR

FOR HEARING

107.1 along with 107

107	WP/35509/2013 IA 1/2014(WVMP 2716/2014) Vacate Stay Petition IA 1/2015(WPMP 19656/2015) Fix an Early Date IA 2/2015(WPMP 19657/2015) Direction Petition	M.BRAHMAIAH S/O. OBULESU AGED 61 YEARS Vs SRI BRAHMARAMBA MALLIKARJUNA SWAMY DEVASTHANAM	A V S LAXMI	T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	KURNOOL
107.1	WP/23638/2015 IA 1/2015(WPMP 30630/2015) Fix an Early Date IA 1/2023 Leave Petition IA 2/2023 Leave Petition	M. BRAHMAIAH S/O. M. OBULESU Vs THE STATE OF ANDHRA PRADESH	A V S LAXMI	GP FOR ENDOWMENTS (AP) T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) M RAMALINGESWARA REDDY G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	KURNOOL

108.1,108.2,108.3,108.4,108.5,108.6,108.7,108.8,108.9 along with 108

108	WP/9489/2017 IA 1/2017(WPMP 11755/2017) Direction Petition	K. HARIKISHAN Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR LABOUR THE ADVOCATE GENERAL	KRISHNA
108.1	WP/24683/2005 IA 1/2005(WPMP 31725/2005) Direction Petition	V. SRINIVASA RAO Vs GOVERNMENT OF A.P.	PRAKASH BUDDARAPU	GP FOR ENERGY GP FOR LABOUR K.KRISHNABUSHAN CHOWDARY SC For APGENCO E URMILA	KRISHNA
108.2	WP/2448/2008	V.SRINIVASA RAO S/O. V.NANA RAO Vs GOVT. OF A.P. REP BY ITS SPECIAL CHIEF SECRETARY	PRAKASH BUDDARAPU	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR ENERGY	KRISHNA

108.3	WP/8707/2014 IA 1/2014(WPMP 10882/2014) Direction Petition	M.NIRMALA KUMARI Vs THE APGENCO REP BY ITS MANAGING DIRECTOR	G V SHIVAJI	K.KRISHNABUSHAN CHOWDARY SC For APGENCO VARUPULA SESHA KUMARI	KRISHNA
108.4	WP/9523/2017 IA 1/2017(WPMP 11793/2017) Direction Petition IA 1/2025 Leave Petition	M. NIRMALA KUMARI Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR LABOUR THE ADVOCATE GENERAL	KRISHNA
108.5	WP/9555/2017 IA 1/2017(WPMP 11830/2017) Direction Petition	V.SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR LABOUR THE ADVOCATE GENERAL	KRISHNA
108.6	WP/9558/2017 IA 1/2017(WPMP 11833/2017) Direction Petition	V. VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	PRAKASH BUDDARAPU	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR LABOUR THE ADVOCATE GENERAL	KRISHNA
108.7	WP/9610/2017 IA 1/2017(WPMP 11889/2017) Direction Petition	A. VENKAIAH S/O. PULLAIAH OCC CONTRACT LABOUR Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	PRAKASH BUDDARAPU	GP FOR LABOUR (AP) K.KRISHNABUSHAN CHOWDARY SC For APGENCO THE ADVOCATE GENERAL	KRISHNA
108.8	WP/9614/2017 IA 1/2017(WPMP 11893/2017) Direction Petition	U. HARI BABU Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	PRAKASH BUDDARAPU	K.KRISHNABUSHAN CHOWDARY SC For APGENCO GP FOR LABOUR THE ADVOCATE GENERAL	KRISHNA
108.9	WP/9691/2017 IA 1/2017(WPMP 12015/2017) Direction Petition	N. SIVA BABU Vs THE STATE OF ANDHRA PRADESH	PRAKASH BUDDARAPU	GP FOR LABOUR (AP) K.KRISHNABUSHAN CHOWDARY SC For APGENCO THE ADVOCATE GENERAL	KRISHNA

FINAL HEARING

109	WP/11757/2011 (WA/350/2011) IA 1/2011(WPMP 14363/2011) Suspension Petition	G.SRINIVASA RAO AND 10 OTHERS Vs THE DY. INSPECTOR GENERAL OF POLICE AND ANOTHERS	K SRINIVAS	GP FOR HOME	GUNTUR
110	WP/6572/2013 IA 1/2013(WPMP 8225/2013) Direction Petition	SHAIK KHADER BASHA Vs THE DISTRICT SCHEDULE CASTE SERVICES CO-OPERATIVE SOCIETY	C SUBODH	GANDRALA RATHNA KUMAR SC For APSCCFC LTD	SPS NELLORE
111	WP/33492/2017 IA 1/2023 Fix an Early Date	G. BHANU MAHESH Vs THE UNION OF INDIA	P S P SURESH KUMAR	M UMA DEVI (CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
112	WP/7672/2021 IA 1/2021-Suspension Petition	PRATAP PATHADE Vs THE STATE BANK OF INDIA	JADA SRAVAN KUMAR	K B RAMANNA DORA (HCJ NOTE)	KRISHNA